

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).37453/2025

[Arising out of impugned final judgment and order dated 29-11-2023 in WRIT-A No.17678/2023 21-01-2025 in CMRA No.19/2025 passed by the High Court of Judicature at Allahabad]

UNION OF INDIA & ORS.

PETITIONER(S)

VERSUS

SANDEEP KUNWAR SINGH & ORS.

RESPONDENT(S)

IA No. 174050/2025 - CONDONATION OF DELAY IN FILING

Date : 01-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :

Ms. Archana Pathak Dave, A.S.G.
Mr. Kamal Digpaul, Adv.
Mr. Amit Sharma-II, Adv.
Mr. Yashraj Bundela, Adv.
Mr. Sachin Sharma, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s) :

Upon hearing the counsel the Court made the following
O R D E R

1. At the request of Ms. Archana Pathak Dave, learned Additional Solicitor General, the matter is adjourned.
2. Let supplementary documents, as prayed for, be filed before the next date of listing.
3. List on 05.08.2025.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)